

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1104 OF 2019 IN
APPEAL NO. 224 OF 2019 &
IA NOS. 805 & 1106 OF 2019**

Dated : 4th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**SKS Power Generation (Chattisgarh) Ltd. ... Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Sajan Poovayya, Sr. Adv.
Mr. Anurag Sharma
Mr. Lakshyajit Singh Bagdwal

Counsel for the Respondent (s) : Mr. R. K. Mehta
Ms. Himanshi Andley for R-1

Mr. S. C. Gupta
Mr. Basava Prabhu Patil
Mr. Ashwin Ramanathan
Mr. Anand K. Ganesan for R-2

Mr. M. G. Ramachandran, Sr. Adv.
Ms. Swapna Seshadri for R-3 to 5

Ms. Rajshree Chaudhary for R-8

Mr. Shashi Kumar Jain (Rep.)
Mr. Tarun Ahuja, AAO-II (Rep.)

ORDER

As agreed by the learned counsel for the parties, list the matter for IA for further hearing on **16.09.2019**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

kt/mkj